

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UN-STARRED QUESTION NO. 3827
TO BE ANSWERED ON 05.04.2023

SHORTAGE OF FUNDS FOR ONE-STOP CENTRES

3827. SHRI SUSHIL KUMAR GUPTA:

Will the Minister of Women and Child Development be pleased to state:

- (a) Whether the attention of Government has been drawn to the struggle faced by the staff of the One-Stop centres due to non-payment of salaries;
- (b) if so, what are the details in this regard, State-wise; and
- (c) what steps are being taken for timely release of grants in this regard?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): The scheme of One Stop Centre has been included as one of the components of sub-scheme 'Sambal' under umbrella scheme 'Mission Shakti'. The Central Government provides 100% financial assistance to States / UTs for implementation of OSC scheme including the establishment expenditure including recurring grants for hiring of manpower and payment of their salary etc. States / UTs can hire manpower on contractual basis for running of the Centre. However, the guidelines do not envisage creation of regular posts in One Stop Centres. Running of One Stop Centres including hiring and management of manpower and payment of their salary etc. is the responsibility of the State Governments/UTs. Government of India releases funds to States/UTs including recurring grants for hiring of manpower and payment of their salary etc., on the basis of Utilization Certificates/Statement of Expenditure received against the funds released in previous instalments and subject to fulfilment of scheme guidelines/financial guidelines. Government of India has been monitoring the schemes through meetings/VCs with the States/UTs at the highest level in the Ministry, official visits and issuing advisories to the States/UTs from time to time for compliance of the guidelines and timely submission of UCs and statement of expenditure to ensure timely release of funds.
